

[English]

MR. SPEAKER: I have examined and found not in order.

SHRI HARISH RAWAT: It is in order. It is as per rules. *(Interruptions)*

SHRI HARISH RAWAT: Let me submit something.

MR. SPEAKER: It is not in order.

and therefore I have rejected it .

[Translation] .

(Interruptions)

[English]

MR. SPEAKER: The question is:

" That this House do agree with the Second Report of the Business Advisory Committee presented to the House on the 14 th March, 1990."

The motion was adopted.

12.22 3/4 hrs.

SUPPLEMENTARY DEMANDS FOR GRANTS (RAILWAYS), 1989-90

[English]

THE MINISTER OF RAILWAYS (SHRI GEORGE FERNANDES): Sir, I beg to present a statement (Hindi and English Versions) showing the Supplementary Demands for Grants in respect of the Budget (Railways) for 1989-90.

[Translation]

SHRI DAU DAYAL JOSHI (Kota): Mr. Speaker, Sir you have given your ruling that the Railway Minister would make a state-

ment. Please tell us the time when he is going to make the statement.

MR. SPEAKER: Please sit down.

[English]

Now Matters Under Rule 377.

12.23 hrs.

MATTERS UNDER RULE 377

[English]

- (i) **Need to improve the lot of daily wage workers engaged in Kudremukh Iron Ore Project**

SHRI D.M. PUTTE GOWDA (CHIKMAGALUR). Mr. Speaker, Sir, I would like to draw the attention of the House towards the pitiable condition of thousands of workers engaged in the Kudremukh Iron Ore Project.

Kudremukh is one of the biggest Iron Ore Projects in Asia. There are more than two thousand five hundred workers on daily wage basis working there for the last 8 to 10 years. Their services have not been regularised. They are paid nominal wages by the sub-contractors under Kudremukh Iron Ore Project. The workers have not been provided with houses either by Kudremukh authorities or by its contractors.

I would, therefore, urge upon the Government to intervene in the matter and remove the grievances of these poor daily wage workers by ensuring payment of wages directly by the company and not by sub-contractors. Their services should also be regularised and proper facility of accommodation may be provided to them.

- (ii) **Need to Convert Bangalore Airport into an International Airport**

SHRI SRIKANTA DATTA NARASIMHARAJA WADIYAR (Mysore): Sir, for

more than a decade the State Government of Karnataka has been requesting the Central Government for converting Bangalore Airport into an International Airport. It is a fact that tourist traffic, both domestic and international, has increased manifold over the years. Moreover the movement of cargo has also been increasing. There is tremendous scope of increase in the tourist traffic if an International Airport is set up at Bangalore.

As such, I request the Government of India to kindly convert the Bangalore Airport into an International Airport.

(iii) Need to clear the proposal to construct a hotel at Agartala to promote tourism in Tripura

SHRISONTOSH MOHANDEV (Tripura West): Tripura's scenic beauty, if fully exploited, would attract a large number of tourists to the State. Jampuri Hills, Una Koti, Siplijara, Rudrasagar are some of the places which need to be further developed and tourist facilities provided. The foremost problem that dissuades the tourists from coming to Agartala is lack of a good hotel for their comfortable stay. I am aware of the fact that a proposal to construct a hotel at Agartala with ITDC's participation has been pending clearance by Government of India. It appears that the ITDC now is not agreeing to this proposal for financing the project which I consider should be sorted out at the highest level.

I appeal to the Minister of Tourism to kindly intervene and get this proposal cleared without further delay.

(iv) Need to give detailed guidelines to the medical staff for tackling AIDS cases in the country

SHRI DHARMESH PRASAD VARMA (Bettiah) : The public health authorities all over the world are hampered by the lack of clear understanding of AIDS virus's transmission and also by the fact that no effective

cure has yet been found to tackle the disease.

Sir, the Zambian diplomat's case must make the health authorities to provide detailed guidelines for the medical staff to prepare themselves for tackling such cases. The Indian Council of Medical Research, which monitors AIDS cases in India, has the added responsibility of coming up with broad guidelines as to the line of treatment AIDS victims should get from hospitals. The W.H.O. also assist Indian Council of Medical Research in formulating such guidelines. Not only the people, but doctors and para-medical staff also need to be educated about combating AIDS.

Sir, group of voluntary organisations have also submitted memorandum to the Government which calls for conducting tests for the disease in India. I request the Union Government to issue detailed guidelines in this regard.

[*Translation*]

(v) Need to give adequate compensation to persons whose lands have been acquired for setting up of an L.P.G. plant at Ganga Ganj in Kanpur, U.P.

SHRI KESHARI LAL (Ghatampur): Mr. Speaker, Sir, an LPG bottling plant has been set up by the Government in Ganga Ganj near Panki in Kanpur recently. The Government had acquired the land of the farmers for setting up of this plant on the assurance that they would be given adequate compensation and one member of each family would also be provided suitable employment. But I regret that neither those farmers have been provided with adequate compensation so far nor any member of their families has been provided any employment.

Therefore, I urge the Government to immediately provide adequate compensation to the farmers whose land has been acquired in Ganga Ganj in Kanpur for setting up LPG plant and also provide employment